NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No	-	Admission	Rule 6	Next Radio Ltd Vs The A Pedic
71/BB/17			of IB	Bedding India Pvt Ltd

SL. NAME (IN CAPITAL) SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

The matter is listed today for admission. No representation. Objection is raised by the Registry.

For compliance, list it on 22.08.2017.

MEMBER (J)

MEMBER (T)